

**TRN Energy Private Limited**  
**List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**  
**(Version 1: Pursuant to claims received and updated as on 28-12-2021) Category - Financial Creditor (Banking, Lessor & Financial Institution)**

Sl No.	Name of Creditor	Nature of Financial Debt	Total Amount of Claim		Amount of Claims Admitted		Amount of Claim under verification	Amount of Claim Rejected	Voting Percentage	Security Interest
			(In INR)	(In USD)	(In INR)	(In INR)	(In INR)	(In INR)		
1	Indian Infrastructre Finance Company(UK)	External Commercial Borrowing Lending for CG*	2,872,261,585	38,117,314	0	0	0	0	NO COC	yes
2	Canara Bank	Working Capital & NFB Finance	427,256,410		0		0	0	NO COC	no
3	REC Limited	Term Loan	15,477,982,547		0		0	0	NO COC	yes
4	Power Finance Corporation Limited	Term Loan	11,757,046,196		0		0	0	NO COC	yes
5	Indusind Bank	NFB*-BG*	144,956,000		0		0	0	NO COC	no
6	Axis Bank	Working Capital & NFB Finance	1,522,442,730		0		0	0	NO COC	no
<b>Total</b>			<b>32,201,945,468</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>		
1	<b>Notes:1-The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP on 17th Dec 21.AA heard the case on 22/12/21 and approved the withdrawal.</b> <b>2-* CG-Capital Goods for Power Project.,NFB-Non Fund Based , BG-Bank Gaurantee. 3-RBI Conversion rate as on 07/12/21 @Rs75.3532/ per USD</b>									